

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. RAJIV KALRA

Petition(s) for Special Leave to Appeal (C) No(s). 36367/2017

KARAM SINGH & ANR.

Petitioner(s)

VERSUS

GURVINDER SINGH

Respondent(s)

Date : 03-02-2020 This petition was called on for hearing today.

For Petitioner(s)

Mr. Shree Pal Singh, AOR
Mr. Sangram S. Saron, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. counsel for the petitioner shall file the affidavit in proof of dasti service of notice already issued to sole respondent within a period of two weeks, as a last chance.

List again on 01.04.2020.

RAJIV KALRA
Registrar

pm